

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM: Present: T.C.A. No. 19/(MAH)/2016  
CA No.  
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal & Anr.

V/s.

M/s. Supreme Transport Organisation Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956  
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order

TCA No.19/59/CLB/MB/MAH/2016

Neither the Petitioner nor the Respondent side present.

List this matter for hearing on 23.2.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)